

**SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)**

Completion of Recovery Certificate no. RC8992 of 2025, in respect of Plenty Niryat Pvt. Ltd. (pursuant to amalgamation of Pugalia Vyapaar Pvt. Ltd. into Plenty Niryat Pvt. Ltd.) (PAN: AABCP6776C) in the matter of Thirani Projects Ltd.

A Recovery Certificate No. RC8992 of 2025 dated December 31, 2025, has been drawn up by the Recovery Officer against Plenty Niryat Pvt. Ltd. (pursuant to amalgamation of Pugalia Vyapaar Pvt. Ltd. into Plenty Niryat Pvt. Ltd.) (PAN: AABCP6776C) ["Defaulter"] for a sum of Rs. 1,91,000/- (Rupees One Lakh Ninety-One Thousand Only) along with all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PM/PA/2022-23/18737-18765 dated August 30, 2022 against Pugalia Vyapaar Pvt. Ltd. (now amalgamated with Plenty Niryat Pvt. Ltd. having PAN: AABCP6776C) in the matter of Thirani Projects Ltd.

In view of receipt of the entire amount, which includes costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: July 1, 2026

Place: Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey

बसुली अधिकारी एवं महाप्रबंधक

Recovery Officer & General Manager

भारतीय प्रतिभूति और विनियम बोर्ड

Securities and Exchange Board of India

कोलकाता / Kolkata